

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED 18.11.2022 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

**10:25 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)**

For Judgement

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA (AT) No. 283/2021 (Comp App (AT) No. 83/2020)	Mr. P. Varadarajan & Ors Vs Dr. A. Jawahar Palaniappan & Anr	Ms. Pooja M. Saigal Mr. Gowtham Kumar	Mr. TK Bhaskar

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By the order of Hon'ble Member (J)

(Chennai Bench)

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